

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 04/2025**

IN THE MATTER OF:
SUSHIL RAGHAV

...**APPLICANT**

VERSUS

STATE OF U.P. & ORS.

...**RESPONDENT(s)**

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2.	A COPY OF THE JOINT COMMITTEE REPORT IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
COUNSEL FOR UP PCB, GHAZIABAD
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DATE: 17/11/2025

PLACE: NOIDA

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 04/2025**



IN THE MATTER OF:
SUSHIL RAGHAV

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**REPLY BY THE REGIONAL OFFICER, UTTAR PRADESH POLLUTION
CONTROL BOARD, GHAZIABAD, STATE OF U.P. IN COMPLIANCE OF
ORDER DATED 03.09.2025 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

I, Ankit Singh, aged about 38 years, S/o Shri Ajit Singh, posted as Regional Officer, UPPCB, Ghaziabad, U.P., do hereby solemnly affirm and state as under:

1. That I, Regional Officer, UPPCB, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.
2. That in the present matter, the issue of the land of Khasra Numbers mentioned in Annexure A-3 (8 lands in question) in Industrial Area Site IV,



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Sahibabad, in village Maharajpur, Karkarmodel and Jhandapur, was earmarked as park but in an illegal manner Nagar Nigam, Ghaziabad is changing status by raising illegal and unauthorized constructions thereon.

3. That the Hon'ble Tribunal vide order dated 03.09.2025 has directed the answering respondent to file their reply. The operative paragraph of the order is stated below:

"...5. Learned Counsel appearing for the Respondent No. 4 also seeks four weeks' time to file the reply.

6. List on 18.11.2025..."

4. That the Hon'ble Tribunal vide order dated 10.01.2025 had constituted a Joint Committee comprising of the District Magistrate, Ghaziabad and Uttar Pradesh Pollution Control Board, Ghaziabad (hereinafter referred to as "UPPCB"). The Hon'ble Tribunal had directed the joint committee to inspect and visit the lands in question and file the factual position and current status. The relevant part of the aforementioned order is stated below:

"...5. Further in order to have current status and factual position of the park, we constitute a joint Committee comprising District



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*Magistrate, Ghaziabad and Uttar Pradesh Pollution Control Board
(hereinafter referred to as 'UP PCB').*

6. The District Magistrate, Ghaziabad shall be the nodal authority.

*7. The said committee shall visit the site, collect relevant information
and submit a detailed factual report atleast three days before the next
date of hearing..."*

5. That in compliance of the directions issued by the Hon'ble Tribunal, the Joint Committee carried out the inspection dated 04.02.2025 to ascertain the truthfulness of the allegations.

A copy of the Joint Committee Report is annexed herewith and marked as **ANNEXURE-1.**

6. That the observations made by the Joint committee during the inspection dated 04.02.2025 are as follows:

- i. Land shown at **serial no 1,2,3,5, which is called park land by applicant** in OA has been shown as **open space in layout map** of industrial area site-iv Sahibabad Ghaziabad by UPSIDA. **During visit construction on various structures & activities were found thereon.**



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- ii. **Land shown at serial no 4, is earmarked as park land in the layout map of industrial area site-iv Sahibabad Ghaziabad by UPSIDA. During visit park land was found encroached by under taken Parking Area being used by some industries, transformer and mobile tower.**
 - iii. **Land shown at serial 6 which is called park land by applicant in OA has been shown as open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA and there is no open space and commercial shops and *abadi* was found at site.**
 - iv. **Land shown at serial no. 7 which is called park land by applicant in O.A. which is not mentioned in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA.**
 - v. **Land shownat serial no. 8, which is called park land by applicant in O.A. has been shown as open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA. During visit some industries have been found to be established at site.**
7. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.



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8. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

Sandeep S.
DEPONENT

VERIFICATION

Verified at Ghaziabad on this 17 day of November, 2025, that the contents of the above affidavit from paragraphs 1 to 8 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Sandeep S.
DEPONENT



ATTESTED

Sandeep Sharma
(Sandeep Sharma)
Reg. No. 1180/98
NOTARY PUBLIC
Ghaziabad (U.P.)

17 NOV 2025

INSPECTION OF SITE IN QUESTION IN COMPLIANCE TO ORDER DATED 10.01.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI. IN THE MATTER OF SUSHIL RAGHAV VERSUS STATE OF UTTAR PRADESH & ORS.

1. BACKGROUND:-

Original application was filled by the applicant raising substantial question related to the encroachment because of the illegal construction activities under taken on the land ear marked as park in the layout map of industrial area site-iv Sahibabad Ghaziabad and illegal manner changing status by municipal corporation Ghaziabad by raising unauthorized construction there on. The above referred matter was taken on 10.01.2025 for hearing and Hon'ble National Green Tribunal vide order dated 10.01.2025 constituted joint committee to conduct site visit and submit detailed factual status. The operative part of order is reproduced below:-

".....2. Our attention has been drawn to a letter dated 11.01.2023 Annexure A-5 at page 54 sent by Deputy General Manager (Civil) to the Uttar Pradesh State Industrial Development Authority which states that in an illegal manner Nagar Nigam Ghaziabad is changing land use of the park by raising unauthorized and illegal construction.

5. Further in order to have current status and factual position of the park, we constitute a joint Committee comprising District Magistrate, Ghaziabad and Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UP PCB')...."

2. COMPLIANCE:-

In compliance to order dated 10.01.2025 a meeting of officials of UPSIDA, UPPCB and Nagar Nigam, Ghaziabad was held on 03.02.2025 under the chairmanship of Additional District Magistrate (City) Ghaziabad to discuss the issues and site visit. Accordingly inspection of site in question was carried out on



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04.02.2025 to ascertain the truthfulness of allegations. Following observations were made by joint committee-:

1. UP State Industrial Development Authority (UPSIDA) has developed Industrial Area site-iv Sahibabad Ghaziabad. Layout map of industrial area is annexed as **Annexure-1**
2. Joint team visited the park land as mentioned in original application by applicant and status of same is tabulated below:-

Sr. no.	Park land mentioned in OA by applicant	Status of land ear marked in layout map of industrial area by UPSIDA	Present status at site
1.	'Park' situated at A block right side of plot no. A-46, north side of Central Electronic Limited (CEL), behind plot no. C-18, D-16/1, D-16, D-17, D-18, D-19, D-20 and near Jhandapur village at site IV industrial area Sahibabad, Ghaziabad	Open space	Construction of smart mechanized solid waste transfer station, primary school, jhandapura, 40mld, TSTP over head tank, nursery structure by Forest Department small factories, temple and shops.
2.	'Park' situated at site IV industrial area just opposite to Karkarmodel village surround by industrial plot no. 18/43, 44, 45, E-1, 2, 3, 4, 5, 6, 7 and opposite to Atlas Cycles Pvt ltd. on Solat road.	Open space	Construction of a concrete stage an over head tank and public toilet.
3.	Park situated near Bharat Electronics Ltd. on the right and village abadi on the left near plot no. M5-6 of Maharajpur Village.	Open space	Construction of Primary School Maharajpur, public toilet, commercial shops, temple, dwelling units,



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			mosque and roads.
4.	Park surrounded by plot nos 1-A, 4A/12 to 4A/14 and plot No. 7,8,9,10 and 12, 13, 14 of karkarmodel village area.	Park	Parking Area being used by some industries, transformer and mobile tower,
5.	Park land adjacent to plot no 29B, 30B and surrounded by old abadi apposite to Sahibabad village bearing khasra no- 532,401,	Open space	No open space commercial shops and abadi found at site.
6.	Park land adjacent to plot no 24A to 26A, bearing khasra no 436, 440, and 441 of Sahibabad village	Open space	No open space commercial shops and abadi found at site.
7.	Park land near plot no- 3A/3 and Surrounded by Abadi	Not mentioned in layout map	No Open Space at site.
8.	Plot No 59/2/1 Surrounded by Abadi As per layout plan,	Open space	No Open Space, some industries Are established at site

3. Observations of the site visit:-

- I. Land shown at serial no 1,2,3,5, which is called park land by applicant in OA has been shown as open space in layout map of industrial area site-iv Sahibabad Ghaziabad by UPSIDA. During visit construction on various structures & activities were found thereon.
- II. Land shown at serial no 4, is earmarked as park land in the layout map of industrial area site-iv Sahibabad Ghaziabad by UPSIDA. During visit park land was found encroached by under taken Parking Area being used by some industries, transformer and mobile tower.
- III. Land shown at serial 6 which is called park land by applicant in OA has been shown as open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA and there is no open space and commercial shops and abadi was found at site.



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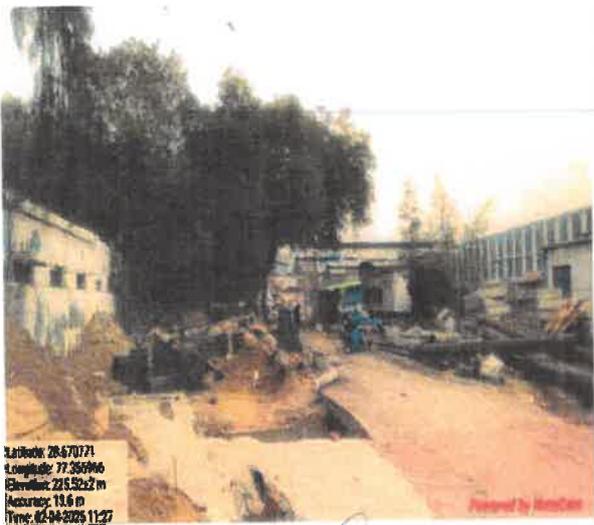
IV. Land shown at serial no. 7 which is called park land by applicant in O.A. which is not mentioned in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA.

V. Land shown at serial no. 8, which is called park land by applicant in O.A. has been shown as open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad by UPSIDA. During visit some industries have been found to be established at site.

Keeping in view of above facts, a letter was issued to Regional manager UP State Industrial Development Authority (UPSIDA) on dated 17.02.2025 to be clarified for what purposes is shown the open space in the layout map of Industrial Area site-iv Sahibabad Ghaziabad and if there are encroachment on the park land then take action and informed about action taken. Further in relation to encroached upon park land shown at sl. No. 04 in the table, necessary action should be ensured. The copy of letter dated 17.02.2025 is attached herewith as Annexure-2

4. Photographs taken during visit are given below:-

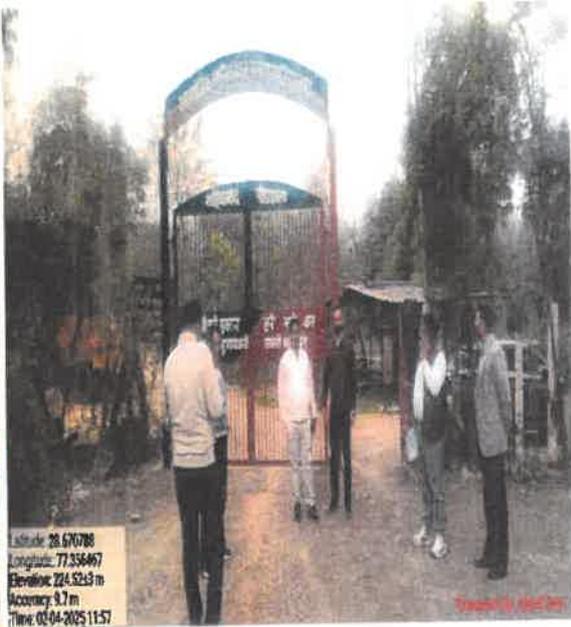
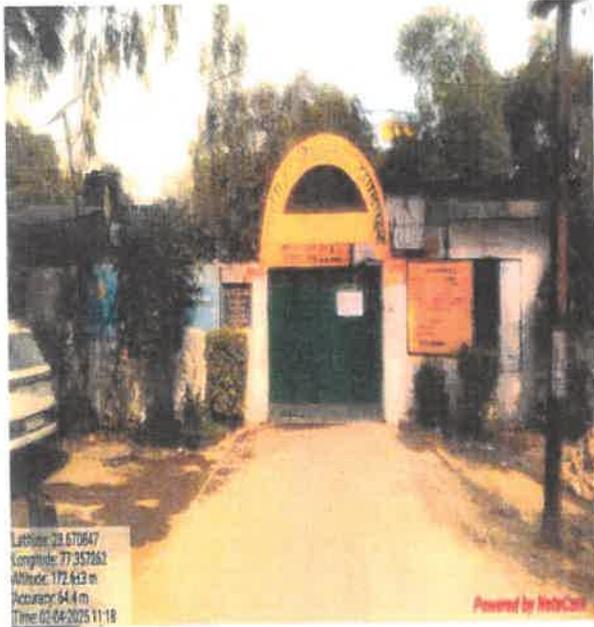
- **Photograph of land shown at sl. no. 01:-**



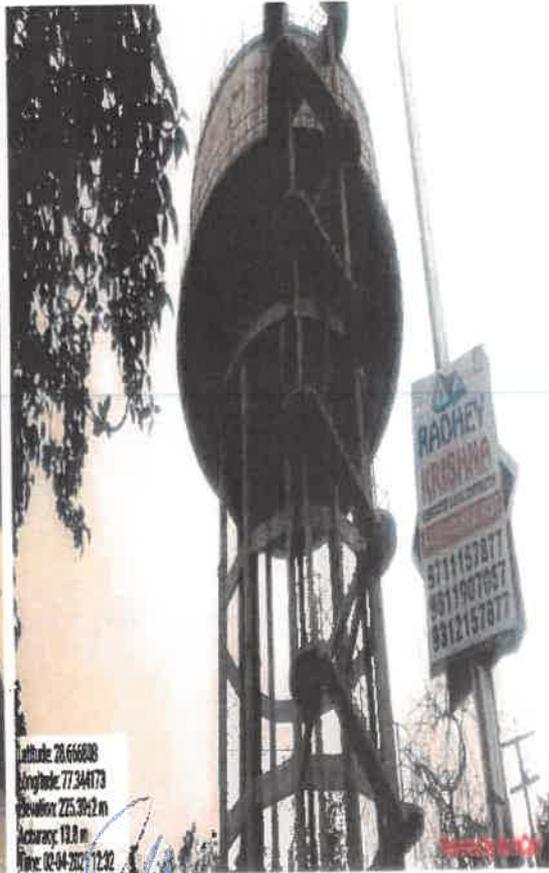
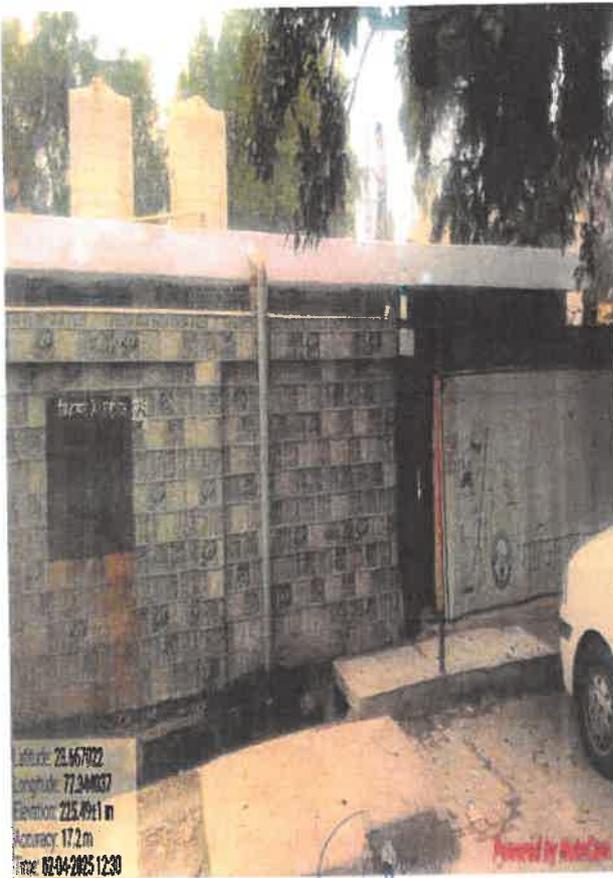
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(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)

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• Photograph of land shown at sl. no. 02:-



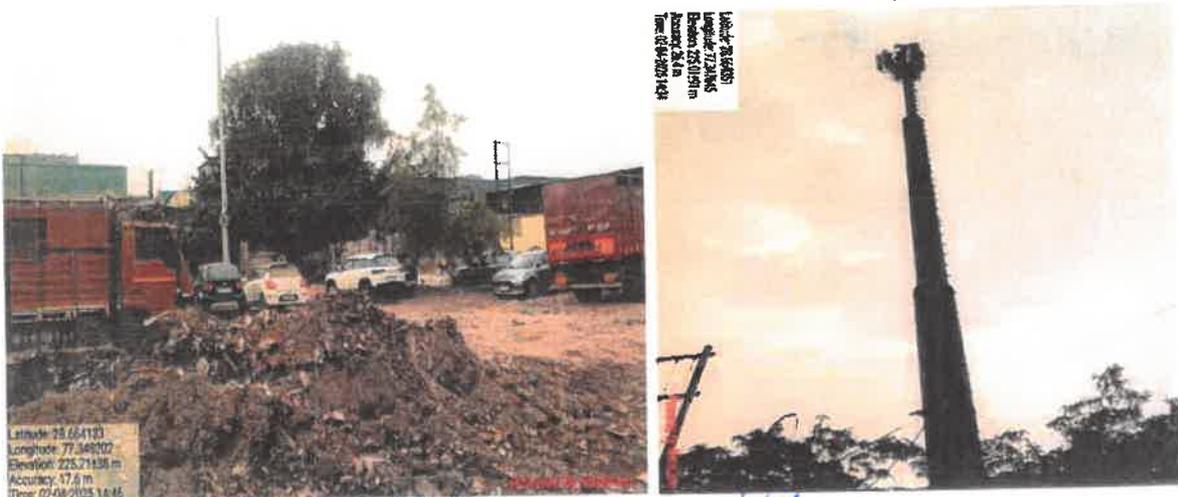
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• Photograph of land shown at sl. no. 03:-



• Photograph of land shown at sl. no. 04:-



NOTARY
Sandesh Sharma
Reg. No. 1136/98
CHAZIABAD

ATTESTED

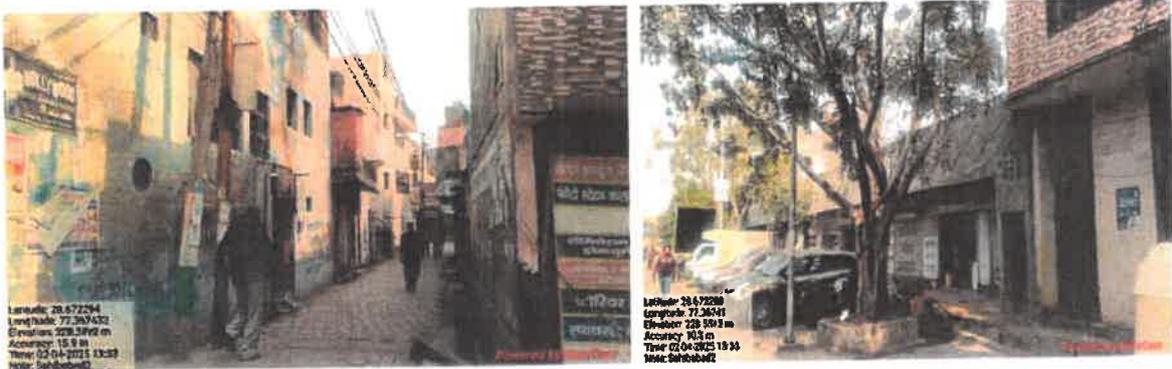
(Sandesh Sharma)
Reg. No. 1136/98
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- Photograph of land shown at sl. no. 05:-



- Photograph of land shown at sl. no. 06:-



- Photograph of land shown at sl. no. 07:-



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NOTARY PUBLIC
Chhazabad (U.P.)

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- Photograph of land shown at sl. no. 08:-



The above report is being submitted for kind consideration and perusal of this Hon'ble Tribunal.


(N.K. Pandey)

Assistant Environmental Engineer
U.P.C.B
Ghaziabad


(Gambhir Singh)

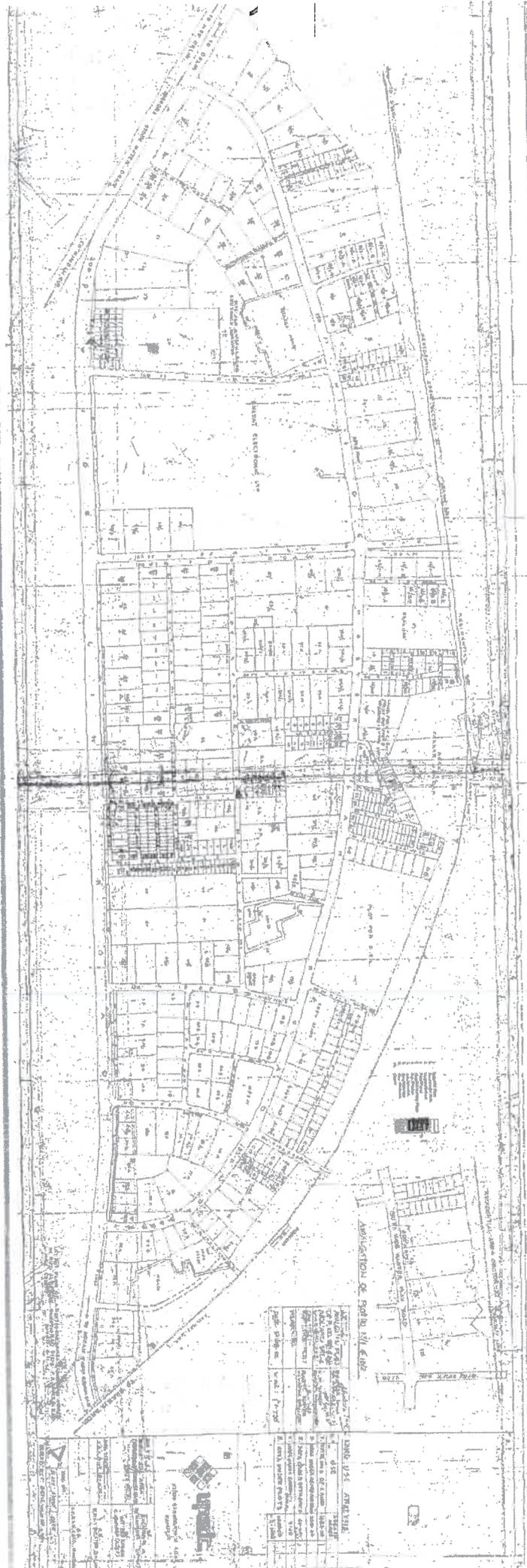
Additional District Magistrate (City)
Ghaziabad



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